

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.11/ BB/ 2017	-	For settlement/co mpromise	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
18	BANJAY. H. SETHIYA 9980606027	Respondent / Corporate Rebtor	P.N.S.
	Bharam. P 998955100	Petitioner	b.p
	Srijith P S. Director Mindlogicx 9971837744	Respondent	Sh

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. List
it for hearing on 02.02.2018 finally.


Member (T)


Member (J)